## **NATIONAL COMPANY LAW TRIBUNAL** BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.71/BB/ 2017	-	For Non- compliance of Office Objections.	230/ 232	Sudharshan Maini Precision Products Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

GIRISH KUMAR. M.S. Townsphrose 9.845505273 Company

ORDER

Counsel for petitioner is present. He raised some objections and requested time for compliance. List it on 13/09/2017.

MEMBER(J)

MEMBER(T)